

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that **on 27<sup>th</sup> June 2025 : -**

**I**

The Division Bench comprising of the **Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Shri Justice Rajesh S. Patil** will be available for judicial work **in Morning Session only**. Urgent mentioning and placing of the matters, if any, will be allowed **in the Morning Session**.

**II**

**In the Afternoon Session, i.e., at 3.00 p.m.,** the Larger Bench comprising of **(1) Hon'ble Shri Justice A. S. Gadkari (2) Hon'ble Shri Justice N. J. Jamadar and (3) Hon'ble Shri Justice Sandeep V. Marne** will sit for deciding Reference made by the Hon'ble Court (**Coram : Sarang V. Kotwal and S. M. Modak, JJ**) vide order dated 31<sup>st</sup> January 2025 in Criminal Writ Petition (St) No. 24338 of 2024 and connected Petitions

**III**

After the work of larger Bench is over, the Special Division Bench comprising of the **Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Shri Justice Kamal R. Khata** will take up the matters, as per the board to be notified Separately.

**IV**

After the work of Special Division Bench is over, **the Hon'ble Shri Justice Kamal R. Khata will sit Singly and take up His Lordship's extant judicial assignment.**

**V**

**In the afternoon Session, the Hon'ble Shri Justice Rajesh S. Patil will sit Singly in Court Room No. 16-Annex. and take up the matters pertaining to Single Bench, as per the board to be notified separately.**

Dated this 26<sup>th</sup> day of June 2025

By Order

sd/-  
**(A. H. Laddhad)**  
Prothonotary & Sr. Master  
High Court, Original Side,  
Bombay.

sd/-  
**(H. M. Bhosale)**  
Registrar (Judl-I)  
High Court, Appellate Side,  
Bombay.